

(b) No, Sir.

(c) Does not arise.

Computerisation of Railway Reservation in U.P.

3771. SHRI RAJ KUMAR RAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railways have prepared any programme of computerised Railway reservations and several Railway stations are to be covered in a phased way;

(b) if so, the details of such railway stations in Uttar Pradesh; and

(c) by what time Computer facilities are to be made available in Lucknow, Varanasi, Allahabad, Agra, and Moradabad etc. ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) and (c). At present, only Lucknow station in Uttar Pradesh is likely to be considered for computerisation of reservations during the Seventh Plan period.

Pollution Control Vessel for Bombay Port Trust

3772. SHRI RAJ KUMAR RAI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Pollution Control Vessel hired by Bombay Port Trust is no longer in operation and the proposal to acquire a new such vessel is still under consideration; and

(b) if so, the details thereof and by what time such vessel is likely to be acquired ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Yes, Sir.

(b) The tenders for the vessel are under scrutiny. The successful bidder will be required to deliver the vessel within 12 months from the date of Placement of the order.

Encroachment on Bombay Airport Land

3773. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether any land of the Bombay Airport has been encroached upon by slum dwellers;

(b) if so, the details thereof; and

(c) the steps taken to have the slum dwellers settled elsewhere ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). About 180 acres of airport land at Bombay is presently under encroachment.

(c) Alternative land is being acquired for resettlement of those slum-dwellers who are entitled for rehabilitation under the existing policy of the Government of Maharashtra.

Facilities for Treatment of Cancer in Delhi

3774. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to create more facilities for detection and treatment of cancer in Delhi;

(b) if so, the details thereof ?

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). The Government of India do not have any proposal in hand to create more facilities for detection and treatment of cancer in Delhi. A Regional Centre for Cancer Research and Treatment is already functioning at the All India Institute of Medical Sciences, New Delhi. Apart from that cancer services are also available in a number of hospitals in Delhi viz. (1) Safdarjang Hospital, (2) Dr. Ram Manohar Lohia Hospital and (3) Lok Nayak Jaiprakash Narain Hospital. The Indian Cancer Society has already set up a detection centre at the N.D.M.C. Maternity and Child Welfare Centre and have made arrangements with Batra Hospital for attendance on the patients referred to by them for diagnosis and treatment of cancer,